

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 1217/2021 IA 1417/2021 IA 353/2022 in C.P. (IB)/1630(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

NAME OF THE PARTIES:- Narsinha Engineering Pvt Ltd
V/s
Tathya Engineering & Infraproject Pvt Ltd

Section: 54(1) Sec 43(1) r/w U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Manoj Kumar Mishra appeared for the Liquidator. List all these Applications
on **06.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)